

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 16/38/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017**

NAME OF THE COMPANY: M/s. Cube26 Software Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A

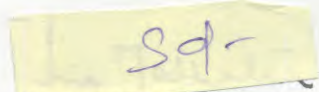
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Ms. Vaishali Panjwani and Mr. Ashwin Bhat,
Practicing Company Secretary.

ORDER

Certain objections have been raised by the office of the RoC
in respect of filing of GNL-1. The petitioner may look into the same.

To come up on 10.04.2017.


(Ina Malhotra)
Member Judicial